

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 7th October, 2020

No.HC.VII-167(Pt.-VIII)/2014/ 3499 /A. : The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the online course on "**Forensic Examination in Sexual Assault Cases**" to be organized by the LNJNI National Institute of Criminology and Forensic Science, Delhi during the period from **October to December, 2020**.

Sl. No.	Course Dates	Name of Officers with designation
1.	12 – 13 Oct., 2020	1. Shri Chandranshu Chaturvedy, Addl. District & Sessions Judge, FTC, Kokrajhar 2. Smti. Mridu Chanda Bordoloi, Addl. District & Sessions Judge, Baksa
2.	21 – 22 Oct., 2020	1. Shri. Nasim Akhtar, Addl. District & Sessions Judge, Sonitpur 2. Smti Munmun B. Sarma, Addl. District & Sessions Judge, Nalbari.
3.	02 – 03 Nov., 2020	1. Shri. Syed Imdadur Rahman, Addl. District & Sessions Judge, Sonari 2. Shri Kaushik Hazarika, Addl. District & Sessions Judge, Golaghat
4.	23 - 24 Nov., 2020	1. Shri. Joel Joseph Denga, District & Sessions Judge, Aizawl 2. Smti Barnali Mahanta, Addl. District & Sessions Judge No. 2, Kamrup (M)
5.	14 – 15 Dec., 2020	1. Mr. Nani Grayu, District & Sessions Judge, Papum Pare, Yupia. 2. Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur

The above nominated officers are directed to provide the following information through e-mail at: training.nicfs@nic.in and also visit the website www.nicfs.gov.in for updates.

- (a) Name/Designation of the officer.
- (b) Place of posting with complete address.
- (c) Contact details (Viz. Cell number & Email ID)

By Order,
Sd/-R.A Tapadar
REGISTRAR (JUDICIAL)

Copy to:-

1. Nasir Kamal, Director, LNJN National Institute of Criminology and Forensic Science, Outer Ring Road, Sector-3, Rohini, Delhi-110085.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
He/She is requested to inform the nominated Judicial Officers within their jurisdiction to attend the training programme.
4. The District and Sessions Judge,
Kokrajhar/ Baksa/ Sonitpur/ Nalbari/ Sivasagar/ Golaghat/ Kamrup (M).
He/She is requested to inform the nominated Judicial Officers to attend the training programme.
5. Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur.
6. Shri. Nani Grayu, District & Sessions Judge, Papum Pare, Yupia.
7. Shri. Chandranshu Chaturvedy, Addl. District & Sessions Judge, FTC, Kokrajhar.
8. Smti. Mridu Chanda Bordoloi, Addl. District & Sessions Judge, Baksa.
9. Shri. Nasim Akhtar, Addl. District & Sessions Judge, Sonitpur.
10. Smti. Munmun B. Sarma, Addl. District & Sessions Judge, Nalbari.
11. Shri. Syed Imdadur Rahman, Addl. District & Sessions Judge, Sonari.
12. Shri. Kaushik Hazarika, Addl. District & Sessions Judge, Golaghat.
13. Shri. Joel Joseph Denga, District & Sessions Judge, Aizawl.
14. Smti. Barnali Mahanta, Addl. District & Sessions Judge No. 2, Kamrup (M).
15. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
17. The CA to Registrar General/ Registrar (Vigilance) /Registrar (Admn.) / Registrar (Judicial) / Registrar (Estt.), Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

R. A. Tapadar
07.10.20

REGISTRAR (JUDICIAL)